

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. L-1/260/2021/CERC

31st October 2022

NOTIFICATION

Whereas the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2022 were published in Part-III, Section 4, No. 147 of the Gazette of India Extraordinary on 22.03.2022.

Whereas, the Clause (2) of Regulations 1 of the said regulations provides that the Regulations shall come into force on such date as may be notified by the Commission separately.

And, now, therefore, it is notified that the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2022 shall come into force with effect from 05.12.2022.

Sd/
(Harpreet Singh Pruthi)
Secretary